

**LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 12.06.2020**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<u>TO HEAR</u>	<u>ARGUMENTS</u>
1) RA 113/2015 2) RA 77/2020 3) MA 118/2020 4) MA 68/2020	1) S.C. 79/2014 <u>HEARING</u> 2) S.C. 138/2018 <u>TO HEAR</u> 3) CRL.A 26/2020 4) CRL.A 27/2020 5) CRL.A 28/2020 6) CRL.A 29/2020
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
	<u>JUDGEMENT</u>
	1) S.C. 95/2018 connected with S.C. 312/2018 2) S.C. 96/2018 connected with S.C. 160/2018, S.C. 311/2018 3) S.C. 158/2018 connected with S.C. 310/2018 <u>TO HEAR</u> 4) CrI.Misc. 34/2020 5) CrI.Misc. 306/2020 6) CrI.Misc. 430/2020 7) CrI.Misc. 440/2020 8) CrI.Misc. 449/2020 9) CrI.Misc. 463/2020 10) CrI.Misc. 480/2020

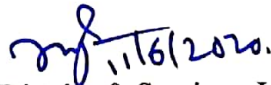


Prl. District & Sessions Judge
Bengaluru Rural District
Bengaluru

NOTE:- 1. Other cases listed on 12.06.2020 are posted to 29.06.2020.
2. All Advocates are requested to strictly follow SOP dated 28.05.2020 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF MOHAN BADAGANDI
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 12-06-2020**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p style="text-align: center;"><u>HEARING</u></p> <p>1. R.A.8/2019 2. M.C.27/2020</p> <p style="text-align: center;"><u>ARGUMENTS</u></p> <p>3. R.A.100/2018 4. R.A.9/2019 5. M.A.4/2019 6. R.A.35/2019</p> <p style="text-align: center;"><u>JUDGMENT</u></p> <p>7. R.A.61/2019 8. R.A.28/2019</p>	<p style="text-align: center;"><u>HEARING</u></p> <p>1. S.C.9/2020</p> <p style="text-align: center;"><u>ARGUMENTS</u></p> <p>2. CRL.MISC.599/2020</p> <p style="text-align: center;"><u>OBJECTION</u></p> <p>3. CRL.MISC.510/2020 4. CRL.MISC.519/2020 5. CRL.MISC.566/2020</p> <p style="text-align: center;"><u>JUDGMENT</u></p> <p>6. S.C.129/2017</p>
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
<p style="text-align: center;"><u>ARGUMENTS</u></p> <p>9. R.A.45/2019 10. R.A.64/2019 11. M.C.90/2020</p> <p style="text-align: center;"><u>ORDER</u></p> <p>12. M.A.29/2019 13. M.A.35/2019 14. M.A.41/2019</p> <p style="text-align: center;"><u>JUDGEMENT</u></p> <p>15. R.A.66/2019</p>	<p style="text-align: center;"><u>OBJECTION</u></p> <p>7. CRL.MISC.569/2020 8. CRL.MISC.578/2020 9. CRL.MISC.587/2020 10. CRL.MISC.590/2020 11. CRL.MISC.595/2020 12. CRL.MISC.603/2020 13. CRL.MISC.615/2020</p>


 VI Additional District & Sessions Judge,
 Bengaluru Rural District,
 Bengaluru.

NOTE: 1. Other cases listed on 12-06-2020 are posted to 15-06-2020.
 2. All Advocates are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED:12/06/2020

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><u>ARGUMENTS</u> 1) M.A.35/2015 2) Misc.14/2017 3) R.A.60/2015 4) M.A.10/2011 5) R.A.47/2016 6) R.A.52/2017</p> <p><u>Orders</u> 1) R.A.34/2014</p> <p><u>Objections</u> 1) CrI.Mis.524/2020 2) CrI.Mis.532/2020</p>	<p><u>ARGUMENTS</u> 1) CrI.A.54/2017 2) S.C.137/2017 3) CrI.A.20/2018 4) CrI.R.P.45/2019 5) CrI.Misc.782/2019</p> <p><u>Judgment:</u> 1) CrI.A 1/2018 2) CrI.A 159/2018 3) CrI.A 32/2018 4) S.C. 160/2010 5) M.A. 3/2017 6) R.A. 161/2015</p>

Sd/-
7th Addl.District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. Other cases listed on 12/6/2020 are posted to 24/6/2020
2. All Advocates are requested to strictly follow SOP
dated:28/5/2020 issued by Hon'ble High Court of Karnataka.